

**GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER & SANITATION**

**LOK SABHA
UNSTARRED QUESTION NO.5380
TO BE ANSWERED ON 25.07.2019**

Safe Drinking Water on Permanent Basis

†5380. **SHRI RAVI KISHAN:**

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether the Government has any scheme to provide safe drinking water on permanent basis in the country;
- (b) if so, the details thereof;
- (c) whether the Government has identified the areas with polluted water in the country and if so, the details thereof;
- (d) whether the Government has taken any action for purity and supply of safe drinking water in various States including Uttar Pradesh and fixed any time-limit in this regard;
- (e) if so, the details thereof; and
- (f) if not, the reasons therefor?

**ANSWER
MINISTER OF STATE FOR JAL SHAKTI
(SHRI RATTAN LAL KATARIA)**

(a) & (b) Department of Drinking Water and Sanitation (DDWS), Ministry of Jal Shakti administers centrally sponsored National Rural Drinking Water Programme (NRDWP) through which the department provides technical and financial assistance to states for improving coverage of drinking water in rural areas.

In addition, as announced in the Union Budget Speech 2019-20, it has been envisaged to ensure piped water supply to all rural households by 2024 under the Jal Jeevan Mission. This Mission, under the Department of Drinking Water and Sanitation, will focus on integrated demand and supply side management of water at the local level, including creation of local infrastructure for source sustainability like rainwater harvesting, groundwater recharge and management of household wastewater for reuse in agriculture.

(c) Yes Sir, as reported by States in the Integrated Management Information System (IMIS) of this Ministry, the State-wise and Contamination-wise details of water quality affected rural habitations are placed at **Annexure**.

(d) to (f) Drinking water supply is a State subject. For improving the coverage of safe drinking water to rural population, this Ministry supplements the efforts of the States by providing them with technical and financial assistance through the centrally sponsored scheme National Rural Drinking Water Programme (NRDWP). It is the State Governments who plan, design, approve, execute, operate & maintain the schemes for providing safe drinking water to rural population. The funds provided to the States under NRDWP can be utilized for taking up schemes in water quality affected areas on priority including fluoride affected areas.

During March 2016, with the recommendation of NITI Aayog, an amount of Rs. 1000 crores was released to various Arsenic & Fluoride affected States/UTs for installation of Community water purification plants. An amount of Rs. 13.39 Cr. was provided to Uttar Pradesh.

In addition to this, this Ministry had launched the National Water Quality Sub-Mission (NWQSM) on 22nd March 2017 under NRDWP to provide safe drinking water to 27,544 Arsenic / Fluoride affected rural habitations in the country. An amount of Rs. 49.95 Cr. has been released to Uttar Pradesh so far.

Annexure

**Statement referred in the Reply to Lok Sabha Unstarred Question No. 5380 due
for reply on 25/07/2019**

State-wise and Contamination-wise details of water quality affected rural habitations

S.No.	State	Contamination Wise Number Of Rural Habitations						Total
		Fluoride	Arsenic	Iron	Salinity	Nitrate	Heavy Metal	
1	Andaman & Nicobar	0	0	0	0	0	0	0
2	Andhra Pradesh	429	0	1	38	4	0	472
3	Arunachal Pradesh	0	0	27	0	0	0	27
4	Assam	256	4293	5212	0	0	7	9768
5	Bihar	705	804	2300	0	0	0	3809
6	Chhattisgarh	281	0	227	0	4	0	512
7	Goa	0	0	0	0	0	0	0
8	Gujarat	0	0	0	0	0	0	0
9	Haryana	87	0	0	0	0	0	87
10	Himachal Pradesh	0	0	0	0	0	0	0
11	Jammu & Kashmir	4	0	7	0	0	0	11
12	Jharkhand	197	19	317	0	0	0	533
13	Karnataka	262	2	32	15	140	1	452
14	Kerala	32	0	182	81	32	0	327
15	Madhya Pradesh	143	0	0	10	0	0	153
16	Maharashtra	53	0	14	42	66	0	175
17	Manipur	0	0	0	0	0	0	0
18	Meghalaya	0	0	7	0	0	0	7
19	Mizoram	0	0	0	0	0	0	0
20	Nagaland	0	0	0	0	0	0	0
21	Odisha	92	0	2111	218	0	0	2421
22	Puducherry	0	0	0	0	0	0	0
23	Punjab	330	660	233	15	131	1898	3267
24	Rajasthan	4177	0	5	12242	922	0	17346
25	Sikkim	0	0	0	0	0	0	0
26	Tamil Nadu	0	0	0	0	0	0	0
27	Telangana	0	0	35	174	135	0	344
28	Tripura	0	0	2399	0	0	0	2399
29	Uttar Pradesh	119	650	346	79	9	0	1203
30	Uttarakhand	0	0	7	0	2	0	9
31	West Bengal	1359	7544	5126	428	0	255	14712
Total		8526	13972	18588	13342	1445	2161	58034

Source: IMIS, DDWS